

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
SUPPLEMENTARY CAUSE LIST DATED **18.04.2024** (THURSDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10:20 AM**

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**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 284/2023 IA No. 867 & 1436/2023	Noil Christuraj Vs State Bank of India & Anr.	Mr. Anant Merathia	Mr. Pranava Charan MG- R1 Mr. T Ravichandran- R2

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By the order of Hon'ble Member (Judicial)

Chennai Bench

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